

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2609
ANSWERED ON:12.03.2010
UNDER CONSTRUCTION POWER PLANTS
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Will the Minister of POWER be pleased to state:

- (a) the details of under-construction power plants of the National Thermal Power Corporation Limited (NTPC) in the country at present, State/UT-wise;
- (b) the quantum of additional power that will be generated after commissioning of these plants;
- (c) the names of States which are likely to receive additional power generated therefrom along with their respective share; and
- (d) the time by which these power plants are likely to be commissioned?

Answer

MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (d): The details of under- construction power projects of NTPC, State/ UT-wise with capacity and the likely date of commissioning are given in Annex-I. The allocation of power from the thermal power generating central stations is generally done on the basis of following guidelines:

- (i) 15% capacity is kept at the disposal of the Government of India;
- (ii) 10% is allocated to the State in which the project is located;
- (iii) 75% of power is allocated to the States in the region including Home State based on their energy consumption and Central Plan Assistance (CPA) during preceding five years with equal weightage to both.

If constituent State(s) in a region does not accept power offered from a central generating station under the above guidelines, then that much quantum of power is offered to other States outside the region.

A list of States, likely to be benefited from the under- construction power projects of NTPC, is given in Annex-II.